

PATNA HIGH COURT

NOTICE

Considering the objections received from large number of candidates regarding correctness of some of the answers as recorded in the Model Answer uploaded on 04.05.2015, the Model Answers were re-considered and following corrections were considered necessary in order to avoid penalising candidates giving right answers and giving undue advantage to persons who wrongly answered. Two questions, being Question Nos. 21 and 93, were deleted as the questions and their answers were uncertain.

QUESTION NO.	EARLIER MODEL ANSWER	REVISED MODEL ANSWER
9.	(c)	(a)
15.	(c)	(d)
57.	(a)	(b)
63.	(d)	(b)
64.	(a)	(d)
67.	(b)	(c)
95.	(d)	(a)
99.	(b)	(a)

It is for further information that the result of the aforesaid Preliminary Test, as per revised Model Answer, shall be declared soon, which shall be in supersession of the previous result declared on 08.04.2015.

Patna High Court, Patna

Date : 22-05-2015

By order of the Court


Registrar General